

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-16/2002/10648/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>th</sup> 17 November, 2022.

Sub: **Station leave permission.**

Ref:- No. DJ(G) 11373/2022 dated 16.11.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 18.11.2022 till the morning of 21.11.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,


*sel-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/10649/dated** , 17-11-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Pa*